HIGH COURT OF MANIPUR

Mantripukhri, Imphal - 795002.

CORRIGENDUM

Imphal the 18th February, 2018

No. HCM/E-43/2016Estt/Pt.-I/Vol-VI: In continuation of this High Court's earlier notification No. HCM/E-43/2016Estt/Pt-I/Vol-VI dated 16th January, 2018, for procurement of DG Sets for sub-ordinate courts and MJA, the last date of bid submission and date for opening of technical bids is extended.

The last date for bid submission and date for opening of technical bids which was fixed for 19th February, 2018 has now been extended to 26th February, 2018.

Sd/-(Yumkham Rother) Central Project Coordinator